

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 23 of 2015

Dated : 13th January, 2015

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

M/s. India Cements Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan for
Mr. Gopal Choudary

Counsel for the Respondent(s) : Mr. K.V. Mohan,
Mr. K.V. Balakrishnan for R-1

ORDER

At the request of the learned counsel for the parties, post the
matter on **09.02.2015**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member